



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,23rd June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH-I]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/35/2021 FIXED	GOPAL DAS Versus THE GAUHATI UNIVERSITY AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM	SC, G U
2	PIL/36/2021 FIXED	BABITA SHARMA GOYAL Versus THE STATE OF ASSAM AND 4 ORS.	PETITIONER IN PERSON	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I. SC, HEALTH
ADMISSION				
3	PIL/39/2020 FIXED	GAUTAM UZIR Versus THE UNION OF INDIA AND 5 ORS.	MR G UZIR PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I. SC, OIL
4	WA/116/2021 CAVT. NO.02592/021, FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND ANR Versus PRABAL SHARMA AND 3 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/881/2021 in WA/116/2021	OIL AND NATURAL GAS CORPORATION LTD. AND ANR Versus PRABAL SHARMA AND 3 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
5	WITH WA/117/2021 CAVT. NO. 02612/021,	OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/884/2021 in WA/117/2021	OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
ORDERS				

6	PIL(Suo Moto)/4/2020 FIXED	XXX Versus IN RE - THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA	GA, ASSAM
7	PIL/28/2021 FIXED	SRI DEBAJIT GUPTA Versus THE STATE OF ASSAM AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	MR. R K D CHOUDHURY FOR RES. 7 AND 8 MR. R K D CHOUDHURY FOR RES. 7 AND 8 GA, ASSAM MR P NAYAK FOR RES. 9
	WITH I.A.(Civil)/1080/2021 in PIL/28/2021	DEBAJIT GUPTA Versus UNION OF INDIA AND ANR.	MS. D GHOSH	GA, ASSAM ASSTT.S.G.I.
8	PIL/31/2021 FIXED	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
9	I.A.(Civil)/1032/2021 FIXED in W.P.(CrI.)/2/2021 WITH W.P.(CrI.)/2/2021	MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 11 ORS.	MR. S KALITA MR. A GANGULY	GA, ASSAM SC, HEALTH
		MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	GA, ASSAM MR. T C CHUTIA, "PUBLIC PROSECUTOR, ASSAM"
HEARING				
10	Cont.Case(CrI).(Suo-moto)/1/2021 FIXED	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1)
	WITH			
11	PIL/21/2020	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)

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LEAVE NOTE OF ADVOCATES FOR 23/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[DIVISION BENCH-II]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/890/2020 WITH LCR	HAJBUL BEGUM @ HASBUN BEGUM Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR. M A CHOUDHURY MR N J KUMAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/915/2020 WITH LCR	RAHIM HAQUE Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/1725/2021	SAFAR ALI @ SABAR ALI Versus THE UNION OF INDIA AND 8 ORS	MR G SAROWAR MR. M U MONDAL MR. M ISLAM MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
4	I.A.(CrI.)/1038/2019 WITH LCR 6 FILES, P.B.-2 in CrI.A./85/2018	TAIJUDDIN BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. R ALI MR A CHOUDHURY MR. N MAHAJAN	MR S M ABDULLAH P (R-2) MR. S RAHMAN (R-2) MD R ISLAM(R-2) PP, ASSAM
	WITH CrI.A./85/2018	AMIR BHUYAN @ AMIR ALI BHUYAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. N ALAM MR. N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	MR S RAHMAN(R-2) MR S M ABDULLAH P(R-2) MR R ISLAM(R-2) PP, ASSAM
5	WITH CrI.A./82/2018	MUSTAK ALI @ GOLAP MOSTAFA @ GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. R ALI MR. A CHOUDHURY MR. N MAHAJAN MR. P K DAS	PP, ASSAM
HEARING				
6	I.A.(CrI.)/455/2020 WITH LCR 5 FILES, P.B.-3 in CrI.A./205/2019	ALALUDDIN AND ANR. Versus STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY	MR. K M HALOI(R-2) PP, ASSAM

WITH
Cri.A./205/2019

ABDUL KADIR AND 4 ORS.
Versus
STATE OF ASSAM AND ANR

MR. B CHAKRAVARTY
MS THUYEKHRULU

MR. B DAS (R2)

PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2822/2021 B/O	ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR Versus CONSUMER GRIEVANCES REDRESSAL FORUM AND ANR	MR B D DAS MR. P BHOWMICK B B HUSSAIN	
2	WP(C)/3026/2021 B/O	MOHITOSH CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BARUAH MR. R J DAS	SC, HIGHER EDU GA, ASSAM
3	WP(C)/3042/2021 B/O	GOURI SANKAR BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BARUAH MR. N BARUAH MR. R J DAS	SC, HIGHER EDU GA, ASSAM
4	WP(C)/3076/2021 FIXED	ARUN CHANDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MD. I AHMED	GA, ASSAM
5	WITH WP(C)/5334/2013	UTTAM SAHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N CHAKRABORTY MR.C GOSWAMI	MR.S CHAUHAN(R-4) GA, ASSAM MR.A R SHOME(R-4) MR. S CHAUHAN (R4) MR. U P CHALIHA (R5) MS.F AHMED MR.P K DEBROY(R-5) MR.S DEY(R-5) MR. P MAZUMDER (R4) MR.D NARZARY MR.P SEN(R-5)
6	WP(C)/3083/2021 FIXED	PUB-BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR S MUKTAR S BEGUM	SC, CO OP GA, ASSAM
7	WP(C)/3089/2021 FIXED	KISHORE DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR L KALITA	SC, PNRD GA, ASSAM SC, REVENUE
8	WP(C)/3097/2021 B/O	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM

9	WP(C)/3105/2021 B/O	KUMAR GAURAV Versus THE STATE OF ASSAM AND 2 OTHERS	MR. S N TAMULI MS. A BEGUM	SC, TRANSPORT
10	WP(C)/3107/2021 B/O	ABANI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM
11	WP(C)/3121/2021 B/O	PANKAJ KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P P DAS MR. T DEURI	GA, ASSAM SC, PWD
12	WP(C)/3122/2021 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. D P MANDAL MR H DAS	SC, PNRD SC, BTC
13	WP(C)/3123/2021 B/O	DISHNATH BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. DITUL DAS	SC, PNRD SC, BTC
14	WP(C)/3125/2021 B/O	SWAPNA BANIA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. B BORAH L SANGTAM	SC, FOREST
15	WP(C)/3128/2021 B/O	LOCHAN BORA AND 6 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	GA, ASSAM
16	WP(C)/3133/2021 B/O	PINKI MORAN Versus THE STATE OF ASSAM AND 13 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. M P SARMA	SC, PNRD GA, ASSAM
17	WP(C)/3145/2021 B/O	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR. N J KHATANIAR MS N KHATUN	SC, PWD
ORDER NO STEPS				
18	WP(C)/2699/2021 FIXED	RAJ KUMAR BAJAJ Versus STRESSED ASSETS STABILIZATION FUND AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	
ADMISSION				
19	WP(C)/2980/2021 FIXED	ANSHUMAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MEDHI MR. M BISWAS	GA, ASSAM
ORDERS				
20	WP(C)/2987/2021 FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED	MR A SHARMA (R 2-4) MR. S ROY (R- 1) SC, FISHERY SC, AFDC
21	WP(C)/3001/2021 FIXED	DEWAN MUSHARAF HUSSAIN Versus THE STATE OF ASSAM AND 16 ORS.	MR. A R BHUYAN MR. P RAHMAN MR S ISLAM	MR. T J MAHANTA (R 8 TO 17) SC, PNRD GA, ASSAM MR. R ALI (R 8 TO 17) MR. H A AHMED (R 8 TO 17)

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LEAVE NOTE OF ADVOCATES FOR 23/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	RSA/264/2017 (AT 10:30 AM)	M/S KAMAKHYA COAL PVT LIMITED Versus SHRI PARAG GOGOI	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR. M K CHOUDHURY MR.M C DAS MR.S P CHOUDHURY MR.A S DHILLON MR. N BARUAH MR P BHARDWAJ MR. M SARMA MR. A BARKAKATI

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LEAVE NOTE OF ADVOCATES FOR 23/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1111/2021 BY STATEMENT	NUR ISLAM Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
2	Bail Appln./1217/2021	RUBUL HAZARIKA @ RUBUL ALI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	PP, ASSAM
3	Bail Appln./1281/2021	KUMAR PHAYEL Versus THE STATE OF ASSAM	MR. L GOGOI MRS P HAZARIKA	PP, ASSAM
4	Bail Appln./1286/2021	DHIRAJ BHUYAN Versus THE STATE OF ASSAM	MR. P P DAS MR. R AHMED MR B DEKA	PP, ASSAM
5	Bail Appln./1290/2021	GUNJA DUTTA Versus THE STATE OF ASSAM	MR. S BANIK MR. M K RONGPI A N HUSSAIN	PP, ASSAM
<u>MOTION</u>				
6	AB/1692/2021 B/O	ANTOU TASSA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
7	AB/1714/2021 B/O	ZAHINUR ZAMAN Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
8	Bail Appln./1062/2021 FIXED	NEHAR ALEMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
9	Bail Appln./1186/2021 FIXED	SHAHIDUL ISLAM @ SAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
10	Bail Appln./1193/2021 FIXED	HAFIZUR RAHMAN @ HAFIJUR RAHMAN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED	PP, ASSAM

11	Bail Appln./1201/2021 FIXED	ABDUL HAFIZ CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	WITH			
12	Bail Appln./1233/2021	FAKRUL ISLAM @ MOHAMMAD FAKRUL @ MD FAKRUL ISLAM AND ANR. Versus STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	WITH			
13	Bail Appln./1269/2021	LUKMAN HUSSAIN @ LOKMAN HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
	WITH			
14	AB/1609/2021	AMARESH KANTI ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	WITH			
	I.A.(CrI.)/274/2021 in AB/1609/2021	AMARESH KANTI ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	WITH			
15	AB/1645/2021	HIFZUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
16	Bail Appln./1232/2021 FIXED	JAMID HUSSAIN BARBHUIYA AND ANR. Versus STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
17	Bail Appln./1238/2021 FIXED	KHARGESWAR RAJBONGSHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI	PP, ASSAM
		BAIL HEARING		
18	AB/827/2021 FIXED	SABIL AHMED LASKAR Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	PP, ASSAM
19	AB/1204/2021 FIXED	ABDUL KHALIQUE @ KHALIQUE MIA AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
20	AB/1265/2021 FIXED	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
21	AB/1336/2021 FIXED	SANJEEP DAS Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
22	AB/1420/2021 FIXED	SULTAN KHAN AND 5 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED	PP, ASSAM
23	AB/1441/2021 FIXED	MD. RAJIB HUSSAIN @ ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR S PAUL	MR. L MOHAN PP, ASSAM
24	AB/1500/2021 FIXED	HAFIZUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
25	AB/1529/2021 FIXED	DHARMA BAYAN Versus THE STATE OF ASSAM	MR P DAS MR P PRAWAR	PP, ASSAM
26	AB/1533/2021 FIXED	BILLAL UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
27	AB/1536/2021 FIXED	MUNU BAYAN AND 2 ORS Versus THE STATE OF ASSAM	MR P DAS MR P PRAWAR	PP, ASSAM

28	AB/1553/2021 FIXED	AJIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
WITH				
29	Bail Appln./1216/2021	JURAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
30	AB/1600/2021 FIXED	SULTAN ALI Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1259/2021	MUMUNG VAIPHEI AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
2	Bail Appln./1327/2021	RAFIQUL HUSSAIN @ RAFIKUL HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
3	Bail Appln./1328/2021	FAIZAL KHAN @ FAISAL KHAN Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
4	Bail Appln./1329/2021	BEDANGA SHARMA AND ANR Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
<u>MOTION</u>				
5	AB/1701/2021	AMAL DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
6	AB/1702/2021	ANOWAR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD	PP, ASSAM
7	AB/1706/2021	NUR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
8	AB/1707/2021	TAJ UDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
9	AB/1709/2021	MD. MIFTAHUZ ZAMAN Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
10	AB/1710/2021 B/O	SAMSUL HAQUE Versus THE STATE OF ASSAM	MR A K BORAH MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
11	AB/1711/2021	AZAHAR ALI MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM

12	AB/1716/2021	MD. BILAL HUSSAIN @ BILLAL HASSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
13	AB/1717/2021 B/O	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
14	AB/1720/2021	MD. KARIM ALI @ TUTU Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
15	AB/1721/2021 B/O	ASHOK KUMAR SARKAR Versus STATE OF NAGALAND	MR. S MITRA MR A K BORO	GA, NAGALAND
16	AB/1724/2021	MD. MOJMUL ISLAM @ MAZMUL ISLAM @ BABU KHAN Versus THE STATE OF ASSAM	MR Z KAMAR MR. B K DAS MR H P GUWALA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1176/2021 SCANNED COPY OF CASE DIARY, FIXED	BIBEKANANDA KONWAR Versus THE STATE OF ASSAM	MR. S K JAIN MR. C M MAHANTA	PP, ASSAM
18	Bail Appln./1247/2021 FIXED	BIPUL HUSSEN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/1401/2021 FIXED	ROSHIDUL HOQUE Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
20	AB/1468/2021 FIXED	SHAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
21	AB/1471/2021 FIXED	RAJEN DEB @ RAJAN DEB Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
22	AB/1509/2021 FIXED	JAYANTA BASUMATARY AND 2 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND	PP, ASSAM
23	AB/1514/2021 FIXED	SRI BABU BORO (ST) Versus THE STATE OF ASSAM	MR. P N CHOUDHURY MRS. H SARMAH	PP, ASSAM
24	AB/1621/2021 FIXED	FARUK ALAM Versus THE STATE OF ASSAM	MR H GUPTA	PP, ASSAM
25	AB/1624/2021 FIXED	ABDUL RAJJAQUE Versus THE STATE OF ASSAM	MR. J ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,23rd June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1330/2021 B/O	MINARUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
2	Bail Appln./1336/2021	PRAFULLA KUMAR RAY @ RAVAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
3	Bail Appln./1337/2021 B/O	ARJUN DEB BARMAN Versus THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS	PP, ASSAM
MOTION				
4	Crl.Pet./344/2021 FIXED	NAVNATH TUKARAM DHAIGUDE Versus UNION OF INDIA AND 2 ORS	MR T THAKURIA	MR. B SARMA(ADDL. PP) SC, CUSTOMS
5	AB/1236/2021	BAIKUNTHA NATH THAKURIA Versus THE STATE OF ASSAM	MR. A R MEDHI MS J KUMARI	PP, ASSAM
6	AB/1330/2021	LOKEN CH. RAY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
7	AB/1646/2021	SIRAJ ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
8	AB/1655/2021	OSMAN GONI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
9	AB/1686/2021	IMRAN ALI Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
10	AB/1690/2021	RUCHIRA DUTTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
11	AB/1691/2021	ASIRUDDIN Versus THE STATE OF ASSAM E	MR. S C BISWAS MR. S SARKAR MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
12	AB/1697/2021	RAJU CHANDRA DEY AND ANR Versus THE STATE OF ASSAM	MS. S KANUNGOE	PP, ASSAM

13	AB/1698/2021	DEVAJIT MAHANTA Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR S DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1007/2021 FIXED	MD. ROUSAN ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
15	Bail Appln./1066/2021 FIXED	WASHIM AKRAM Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
16	Bail Appln./1173/2021 FIXED	SRI BHUBAN DAS Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH MS. P RABIDAS	PP, ASSAM
17	Bail Appln./1221/2021 FIXED	MR. PRANJIT DAS Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
18	Bail Appln./1273/2021 FIXED	SADULLA MIA @ SADULLA SHEIKH Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/1280/2021 FIXED	DIPAK NARZARY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
20	AB/1353/2021	FAISAL AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR. T U LASKAR MR. N DHAR	PP, ASSAM
21	AB/1366/2021 FIXED	MAYAN ALI @ MAYAN KHAN Versus THE STATE OF ASSAM	MR S DAS MR. T DEWAN MS. J GHOSH	PP, ASSAM
22	AB/1369/2021	ACHYUT MORAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
23	AB/1395/2021 FIXED	RIPON GOSWAMI Versus THE STATE OF ASSAM	MR. D MAZUMDAR MS. S KANUNGOE	PP, ASSAM
24	AB/1408/2021 FIXED	MD SHAHJAHAN SHIEKH @ SHAHJAHAN Versus STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
25	AB/1409/2021 FIXED	MD AMZAD ALI AND 2 ORS Versus STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
26	AB/1593/2021 WITH OFFICE NOTE	PRABIN CHANDRA KALITA Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021